

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:1422  
ANSWERED ON:14.07.2009  
HEADEND IN THE SKY  
Rao Shri Sambasiva Rayapati

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

(a) whether the Telecom Regulatory Authority of India has recommended the introduction of the Headend-in-the-Sky (HITS) Broadcasting Services in the country; and

(b) if so, the details thereof and the time frame by which the service is likely to be introduced?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

(a): Yes, Sir.

(b): The Telecom Regulatory Authority of India (TRAI) in its recommendations dated the 17th October 2007 on the issues relating to HITS has suggested the policy framework about, operation and scope of the service, licensing regime indicating eligibility conditions, entry fee, number of licenses, frequency band of operation and uplinking provisions, foreign investment norms, cross media restrictions, must carry/must provide provisions and performance bank guarantee etc. These recommendations are available on the website ([www.traai.gov.in](http://www.traai.gov.in)) of TRAI. The Government has examined these recommendations and policy of HITS is at final stage for decision. However no time frame can be given in such policy issues.